श्री राजनारायण : ऐसी बात नहीं है । इस सरकार के दिल में . . .

श्री उपसभापति : आप जरा बैठ जाइये ।

STATEMENT *RE* PROROGATION OF THE JAMMU AND KASHMIR ASSEMBLY—*contd.*

श्री श्यामनन्दन मिश्र : हम आपका प्रोटेक्शन चाहते हैं और आप से यह निवेदन करना चाहते है कि जिन हालात का जिक्र माननीय महोदय ने किया और जिन वजहों के बारे में गवर्नर महोदय ने बतलाया कि इन हालात की वजह से वहां पर असेम्बली नही हो सकती थी, तो हमें ऐसा लगता है कि कलकत्ते में तो कभी भी असेम्बली नहीं हो सकती और बिल्कुल नहीं होनी चाहिये । तो इसीलिए मेरी आप से यह गुजारिश होगी कि आप जरा इसके बारे में विचार करें कि ऐसे स्टेटमेंट को हमारे बीच में करना जिन हालात के बारे में हम जानते हैं उचित है । इससे भी खराब हालात में, संगीन हालात मे बंगाल की असेम्बली हुई और हम वहां की मिनिस्ट्री को दाद देते हैं कि इन हालात में भी वहां पर असेम्बली करा लेते है । इस तरह से यहां पर वहां का जिक्र करके हमे बहला दिया जाता है, इस तरह से तो सदन का वक्त जाया करना होगा । दूसरी बात, अगर गवर्नर्स की हरकतें सारी ऐसी हैं जिनके बारे में हम कोई सवाल नहीं उठा सकते, कोई बात नहीं कह सकते तो फिर माननीय मंत्री महोदय क्यों आते है उसके बारे में कहने । अगर गवर्नर इतने निरंकुश हैं और उनकी हरकतों के बारे में हम कोई चर्चा नहीं कर सकते और मिनिस्टर महोदय एक ग्रामोफोन रिकार्ड की तरह जो कुछ बात यहां आए उसका जिक्र कर देंगे तो इस सदन को विचार करना होगा कि कौन सा जरिया है जिससे गवर्नर की हरकतों के बारे में हम यहां पर उचित रूप से चर्चा कर सकते हैं । सिर्फ एक मेसिंजर बाय, संदेशवाहक की तरह कोई मिनिस्टर आए, यह मुझे ठीक नहीं लगता है ।

SHRI GULAM NABI UNTOO (Jammu and Kashmir) : Sir, is it not a fact that under section 35 of the Constitution of Jammu and Kashmir whatever advice is tendered by the Chief Minister the Governor is bound to accept that advice? Secondly, is it not a fact that an agitation was launched by the Jan Sangh in Jammu and it was made impossible for the Members to go to the House and so far 1000 people have been arrested? Thirdly, is it not a fact that the policy adopted by the Government there for liberalisation was some kind of provocation for the Jan Sangh which wanted that that policy should be abandoned and for that reason an agitation was launched to make it impossible for the House to function and therefore the Governor was compelled to prorogue the House?

श्री एस० डी० मिश्र : बिलकुल गलत बात कही जा रही है ।

SHRI VIDYA CHARAN SHUKLA : Sir, as I indicated in my main Statement it was on the advice of the Chief Minister that the Governor was pleased to prorogue the House. It is true that under section 35 of the State Constitution the Governor is bound by the advice of the Council of Ministers; there is no doubt about that.

As far as the other question is concerned, I have already said that there was an agitation and that agitation, according to the information given by the State Government, was one of the reasons why this was done.

श्री पीताम्बर दास : मैं केवल इतनी बात पूछना चाहता हूं कि क्या काश्मीर के अन्दर जनसंघ का इतना जबरदस्त प्रभाव है कि उसके एक एजीटेशन की वजह से असेम्बली का काम बन्द हो जाय ?

श्री विद्या चरण शुक्ल : उपसभापति महोदय, मैं इसके बारे में कुछ कहना नहीं चाहता । जो मैंने कहा है वह सूचना मुझे मिली है राज्य सरकार के द्वारा । मैं यह नहीं कह रहा हूं कि जो उन्होंने कारण बताए हैं वे उचित कारण हैं या अनुचित कारण हैं । जो मुझे पता चला है राज्य सरकार के द्वारा वह मैंने सूचित कर दिया, उसके औचित्य या अनौचित्य के बारे में मैं कोई टीका-टिप्पनी नहीं करना चाहता ।

श्री एस० डी० मिश्र : श्रीमन, शुक्रवार को कुछ घन्टों के बाद पूरी डिटेल देने में लाचारी सरकार को थी, लेकिन आज भी वही थोड़ी डिटेल जो उस दिन लोकसभा को दी थी यहां पर दी। शुक्रवार को थोड़े फैक्टस् थे लेकिन शुक्रवार से आज तीन दिन बीत गये और उसके बाद भी वही बयान देते है जो लोकसभा को दिया था। तो क्या मैं समझूं कि तीन दिन में कोई फैक्ट्स नहीं मिले या नहीं आए या और कोई फैक्ट्स नहीं हैं, बात क्या है ?

श्री विद्याचरण शुक्ल : उपसभापति महोदय, हमने एक रिपोर्ट मांगी थी राज्य सरकार से और हम उसकी प्रतीक्षा अभी भी कर रहे हैं। अगर वह रिपोर्ट मिल जाती तो विस्तृत सूचना जो मिलती वह हम दे देते, लेकिन दुर्भाग्यवश वह विस्तृत सूचना राज्य सरकार से प्राप्त नहीं हुई है। जैसा कि माननीय सदस्य जानते हैं, शनिवार और इतवार की छुट्टी थी। हमने विस्तृत सूचना मांगी है, अगर वह मिल जाती तो हम अवश्य वह सदन को दे देते।

REFERENCE TO SMUGGLING OF GOLD—*contd.*

MR. DEPUTY CHAIRMAN : Mr. Rajnarain wants to raise the question of smuggling of gold, but I have been given to understand that the Chairman did not allow him to raise this question in the House. therefore the House stands adjourned for lunch till 2.30 P.M.

The House then adjourned for lunch at twenty-five minutes past one of the clock till half past two of the clock.

The House re-assembled after lunch at half-past two of the Clock, MR. DEPUTY CHAIRMAN in the Chair.

THE BUDGET (MANIPUR), 1970-71

THE MINISTER OF SUPPLY AND THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI R. K. KHADILKAR) : I beg to lay on the Table a statement of the estimated receipts and expenditure of the Union Territory of Manipur for the year 1970-71.

THE BUDGET (GENERAL), 1970-71—*General Discussion*

SHRI M. S. GURUPADASWAMY (Mysore) : Mr. Deputy Chairman, the Budget of this year is significant in three ways. This is the first Budget of the seventies. Secondly, this is also the first Budget of the Prime Minister in the capacity as Finance Minister and thirdly, this comes in the wake of the historic split of the Indian National Congress. Besides, this also comes against the backdrop of many pronouncements and promises made by the Prime Minister in the past. She has been talking about a new wind of change coming and she has been promising a new deal for the 95 per cent. of the people of India and she has been giving a new vista for the downtrodden. Further, the Prime Minister is performing a remarkable feat of simultaneously promoting economic development and political instability in this country. In such circumstances, naturally, anybody would expect the Prime Minister and the Finance Minister to give a new profile to the nation, a new programme of progress for the people for this year and the coming years. But looking at the Budget I was greatly disillusioned. I was disillusioned because the Budget has followed the same outworn and beaten track of the past and it has reflected the same tendencies and patterns and it has also reflected the same colours and the same mould. I think, if I may say so, continuity has been very well maintained in this Budget. That has been the hallmark. No doubt a few frills have been added here and there like the pension and allowances for the industrial workers and the increases in personal taxation on higher slabs and they have been added only to give a face-lift to the Budget. Even these frills lack lustre, if I may say so. Anybody would have done these things in the place of the Prime Minister and the Finance Minister because in the political circumstances of to-day, she has to find an alibi, an alibi to her game of split-politics, to her game of political automisation and pyrotechnics; otherwise, the same moulds and the same strategy have been adopted and the Budget proposals run on the expected lines. Take for instance, the taxation proposals she has put before the country. In the previous years, the bulk of the revenue for the Central exchequer came by indirect taxes, especially the Excise Duties. Since 1967,